

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 225
1(ND)/2014

IN THE MATTER OF:

M/s. Servsystem Pvt. Ltd. & Ors.

... **Applicant/Petitioner**

Versus

**M/s. Rose Serviced Apartments (India) Pvt. ...
Ltd. & Ors.**

Respondent

Under Section: 397/398

Order delivered on 17.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Swapnil Srivastava

For the Respondent : Mr. Sidhant Kumar, Ms. Manyaa Chandok, Ms.
Vidhi Udayshankar, Mr. Gurpreet Singh Bagga
Advs for Respondent Nos 1, 2 and 3

ORDER

Due to paucity of time, the matter is re-notified to 03.01.2023.


(COURT OFFICER)